

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 270 OF 2015**

**Dated: 09<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Renewable Energy Developers Association of Karnataka ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayan M. G.  
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Sandeep Rajpurohi  
Ms. Aditi Mohapatra for  
Mr. Anand K. Ganesan for R.1

Mr. Chinmayee Chandra for R.2

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 03.03.2017 after serving copy on the other side.

List the matter on **29.03.2017**.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**